NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28
IA 214/2024
In
C.P. (IB)/578(MB)2022

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: STRESSED ASSETS STABILIZATION FUND V/s RAJIV AGARWAL

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Adv Shashank Deo Sudhi appeared on behalf of the Personal Gurantor/Respondent. None present for the Financial Creditor.
2. Ld. Counsel displays the copy of the order passed by Hon'ble NCLAT. However, the order on the website of NCLAT was not available. Ld. Counsel undertakes to send the copy of orders on the email ID of the Court officer for perusal.
3. List this matter on 03.05.2024.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/